

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA/860/2020
NAME OF PETITIONER : Vijaya Bhaskara Rai Gunturu of M/s Siacores Pvt Ltd
NAME OF RESPONDENT : RoC, Chennai
SECTION : Sec 252(2) Of CA 23013

ORDER

The Applicant is represented by Mr. P.V. Balasubramaniam, Advocate through video conferencing platform.

List this matter on **25.08.2021** for hearing and disposal.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**